

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0010581/2023	DHOBA KHARSEL VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KESINGA /183 /2023 () //
2	BLAPL/0010582/2023	SAMANTA MAHALING VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	DUNGURIPALI /90 /2023 () //
3	BLAPL/0010583/2023	TRINATH RANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	TUREIKELA /83 /2021 () //
4	BLAPL/0010584/2023	SHIBA SAMBHU MAHANTA @ SIBASAMBHU MAHANTA VS STATE OF ODISHA	ARTHA SARATHI DAS VS	KEONJHAR TOWN /251 /2023 () //
5	BLAPL/0010585/2023	B. SIMALU @ B. SIMANCHAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	DARGHA BAZAR /133 /2023 () //
6	BLAPL/0010586/2023	JITENDRIYA HARIPAL VS STATE OF ODISHA	ABHILASH MISHRA VS	/ /0 () //
7	BLAPL/0010587/2023	MD. AFROZ AKHTAR @ PAPPU VS STATE OF ODISHA	MD. GOLAM MADANI VS	PLANTSITE /245 /2023 () //
8	BLAPL/0010588/2023	SONIA @ SANATAN KANDI VS STATE OF ODISHA	KULDEEP MOHANTY VS	TANGI /29 /2018 () //
9	BLAPL/0010589/2023	KARTIKA BAGARTI @ KARTIKA BAGARTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /61 /2023 () //
10	BLAPL/0010590/2023	DEEPAK KUMAR AGRAWAL VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /8 /2023 () //
11	BLAPL/0010591/2023	SADASIB PATTANAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 () //

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12	BLAPL/0010592/2023	CHANDRAKANTI KHAN VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /228 /2018 () //
13	BLAPL/0010593/2023	SOUBHAGYA RANJAN DAS VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	CUTTACK SADAR /458 /2023 () //
14	BLAPL/0010594/2023	SAHADEV PANIKA VS STATE OF ODISHA	JNYANANANDA PANDA VS	TUREIKELA /83 /2021 () //
15	BLAPL/0010595/2023	BHAGABAN PRASAD VS STATE OF ODISHA	BIKASH KUMAR DASH VS	KUTRA /16 /2019 () //
16	BLAPL/0010596/2023	MUHAMMAD SHAMEEM V.K VS STATE OF ODISHA	ANIMESH SINGH VS	GOCHHAPADA /47 /2023 () //
17	BLAPL/0010597/2023	PINKU NAIK @ BHAINSA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /66 /2023 () //
18	BLAPL/0010598/2023	MINA PALAKA VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDRAPUR /8 /2010 () //
19	BLAPL/0010599/2023	CHHABIRAJ MAHANTA VS STATE OF ODISHA	SOUGAT DASH VS	LAHUNIPADA /214 /2021 () //
20	BLAPL/0010600/2023	DILLIP KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	/ /0 () //
21	BLAPL/0010601/2023	MD. YUSUF VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	RENGALI /109 /2023 () //
22	BLAPL/0010602/2023	JAGANNATH SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALIAPANDA /62 /2023 () //
23	BLAPL/0010603/2023	HIMANSHU BHANDARI	RAJIV KUMAR MAHANTA	EOW,BHUBANESWAR /2 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0010604/2023	PRABIR KUMAR SINGH @ SITU	RAMESH CHANDRA MAHARANA	SPL.TASK FORCE /20 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0010605/2023	MANOJ PAIK @ MANOJ PAIKA	KAUSTUVA MOHANTY	MANCHESWAR P.S. /343 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0010606/2023	SUNIL BARDHAN @ SULEN BARDHAN	SRINIBAS PARIJA	R.UDAYAGIRI /16 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0010607/2023	K. SURYA RAO @ K. SURYA PRAKASH RAO @ KORAPUT	SHYAM SANKAR	KORAPUT SADAR /84 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0010608/2023	SUNIL PRIYA RANJAN PALA	JUGALA KISHORE PANDA	BAUNISUNI /85 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0010609/2023	KANHU MUKHI	ASUTOSH TRIPATHY	ANGUL TOWN /200 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0010610/2023	INDERJIT SINGH	DURGA PRASANNA MISHRA	PADMAPUR /80 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0010611/2023	PYAREJAAN ANSARI @ MD.SAMIR	PARTHA SARATHI DAS	KEONJHAR TOWN /123 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0010612/2023	JAGANNATH GURU	AMULYA RATNA PANDA	PHULBANI SADAR /123 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0010613/2023	KIRAN SETHI @ SIPU	BIKRAM KESHARI BAL	CUTTACK SADAR /151 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0010614/2023	MUTURA @ UMESH CHANDRA SAHOO	BIKRAM KESHARI BAL	CUTTACK SADAR /151 /2023
		VS	VS	()

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35	BLAPL/0010615/2023	STATE OF ODISHA KANHU @ SANTOSH KUMAR ROUT VS	SAMARENDRA BAHADUR VS	// RAJKANIKA /421 /2023 ()
36	BLAPL/0010616/2023	STATE OF ODISHA VIRENDRA BISWAKARMA VS	SAMARENDRA BAHADUR VS	// RENGALI /106 /2023 ()
37	BLAPL/0010617/2023	STATE OF ODISHA MIKHAEL DIGAL VS	BIPIN KUMAR NAYAK VS	// / /0 ()
38	BLAPL/0010618/2023	STATE OF ODISHA DEBASISH HAZRA VS	BINI MISHRA VS	// LALBAG /321 /2020 ()
39	BLAPL/0010619/2023	STATE OF ODISHA RAKESH SARKAR VS	DEBASIS MISHRA VS	// / /0 ()
40	BLAPL/0010620/2023	STATE OF ODISHA RAHUL SHAIKH VS	DEBASIS MISHRA VS	// / /0 ()
41	BLAPL/0010621/2023	STATE OF ODISHA JAGADISH HIAL VS	SUBODH KUMAR MOHANTY VS	// BISWANATHPUR /69 /2023 ()
42	BLAPL/0010622/2023	STATE OF ODISHA NIKHIL KUMAR PATRA @ PATRO VS	SIDHARTHA DAS VS	// BARBIL /221 /2023 ()
43	BLAPL/0010623/2023	STATE OF ODISHA SAHADAT @ SHAHADAT KHAN VS	SIDHARTHA DAS VS	// BARBIL /109 /2023 ()
44	BLAPL/0010624/2023	STATE OF ODISHA DHARAMPAL SINGH VS	PRATIK NAYAK VS	// EOW,BHUBANESWAR /5 /2023 ()
45	BLAPL/0010625/2023	STATE OF ODISHA PRAKASH NAYAK VS STATE OF ODISHA	PRADIP KUMAR MALLICK VS	// KHUNTUNI /159 /2023 () //

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46	BLAPL/0010626/2023	BIJAYA KUMAR NAIK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHATILI /146 /2022 () //
47	BLAPL/0010627/2023	SINIBAS SAHOO @ SRINIBAS SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /216 /2023 () //
48	BLAPL/0010628/2023	MANGAL SARKAR VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	M.V.79 /96 /2022 () //
49	CMAPL/0000678/2023	MUSA NAYAK VS NARAYAN NAYAK	NARESH CHANDRA JENA VS	// () //
50	CMAPL/0000679/2023	BIJAN KUMAR SUNDARAY VS DIRECTOR GENERAL, E.S.I.C.	ADV. VS	// () //
51	CMP/0001084/2023	BANSIDHAR ROUT VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// () //
52	CMP/0001085/2023	M/S SEVEN ELEVEN INDIA, CUTTACK VS STATE OF ODISHA	DIGAMBAR SETHI VS	// () //
53	CMP/0001086/2023	SWASTIKA TRADERS, KHURDA VS CAPRICIOUS FOOD PRODUCTS (P) LTD., KHURDA	JAHDUR RAHEMAN VS	// () //
54	CMP/0001087/2023	RADHABALLAV BHUE VS RUPALI BHUE	AMIT PRASAD BOSE VS	// () //
55	CMP/0001088/2023	DHIRENDRA NARAYAN PARIDA VS LAXMI NARAYAN PARIDA	RANJAN KU. NAYAK VS	// () //
56	CMP/0001089/2023	SUBANESWAR KHANDAI VS MAYADHAR KHANDAI	BIBEKANANDA BHUYAN VS	// () //
57	CMP/0001090/2023	MIR ARMAN ALI	B.B SENAPATI	//

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		VS	VS	0
		MD.ATTAULLAH		//
58	CONTC/0006939/2023	BHAJAKISHOR NAYAK	ADV	//
		VS	VS	0
		PRATIK SAHOO, O.A.S.		//
59	CONTC/0006940/2023	RABINDRA KUMAR DAS	ADV.	//
		VS	VS	0
		VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT.		//
60	CONTC/0006941/2023	KAMALA KANTA NAYAK	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		ASWATHY S, SECRETARY TO GOV. OF ORISSA, DEPT. OF SCHOOL AND MASS EDUCATION		//
61	CONTC/0006942/2023	TUNA BEHERA	ASHIT KUMAR DASH	//
		VS	VS	0
		NARESH CHANDRA SABAR, OAS		//
62	CONTC/0006943/2023	ASWINI KUMAR BHATRA	ADV.	//
		VS	VS	0
		T. AO, IAS		//
63	CONTC/0006944/2023	PRASANTA KUMAR DASH	ADV	//
		VS	VS	0
		KRUSHNA CHANDRA NAYAK, DISTRICT EDUCATION OFFICER, CUTTACK		//
64	CONTC/0006945/2023	DR. ALOK KUMAR PATNAIK	ADV	//
		VS	VS	0
		SAROJ KUMAR SETHY, I.A.S		//
65	CONTC/0006946/2023	DR. LATA MALIK	ADV.	//
		VS	VS	0
		LOPAMUDRA MOHANTY, OAS		//
66	CONTC/0006947/2023	MAHARAGHU MEHER @ MAHARAGU MEHER	ADV	//
		VS	VS	0
		MD.SIDIQUE ALAM, I.A.S		//
67	CONTC/0006948/2023	JITENDRA BEHERA	AMITAV TRIPATHY	//
		VS	VS	0
		SALINI PANDIT, IAS		//
68	CONTC/0006949/2023	SAROJ KUMAR PANDA	ADV.	//
		VS	VS	0

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69	CONTC/0006950/2023	VIR VIKRAM YADAV, I.A.S. UTKAL KUMAR NAYAK VS	ADV VS	// // ()
70	CONTC/0006951/2023	VIR VIKRAM YADAV, I.A.S. NARAYAN PATI VS	ADV VS	// // ()
71	CONTC/0006952/2023	ANU GARG, I.A.S. M/S. NIRMANI ENGINEERS AND CONSTRUCTIONS PVT.LTD. VS	ADV VS	// // ()
72	CONTC/0006953/2023	JAYANT KUMAR JAYSINGH, TAHASILDAR, SATYABADI, PURI M/S.NIRMANI ENGINEERS AND CONSTRUCTIONS PVT.LTD. VS	ADV VS	// // ()
73	CONTC/0006954/2023	NIBEDITA PARIDA, TAHASILDAR, DELANG, PURI UMESH CHANDRA NAYAK VS	DURGESH NARAYAN RATH VS	// // ()
74	CONTC/0006955/2023	G.MATHI VATHANAN, I.A.S UDHABA SETHI VS	JYOTSNARANI RATH VS	// // ()
75	CONTC/0006956/2023	SARAT CHANDRA SETHY, BLOCK DEVLOPMENT OFFICER, DHARAMGARH JAGANNATH DALEI VS	ASHOK DAS VS	// // ()
76	CONTC/0006957/2023	SATYABRATA SAHU, I.A.S ANJALI SADANGI VS	LAXMI PRASAD DWIVEDY VS	// // ()
77	CONTR/0000047/2023	AMITA PATTANAIAK, DIST. EDUCATION OFFICER, GANJAM GANESWAR MANDHATA VS	RAKESH KUMAR SARANGI VS	// // ()
78	CRLA/0001032/2023	ANUPAMA JAMES, I.P.S. DILLIP KUMAR SWAIN VS	DEBASNAN DAS VS	// // ()
79	CRLA/0001033/2023	STATE OF ODISHA DHANU @ DHANANJAY ROUL VS	BISWARANJAN DALAI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CRLMA/0000380/2023	AMAR KUMAR MALLIK VS STATE OF ODISHA	DEBASIS MISHRA VS	//0 () //
81	CRLMA/0000381/2023	MAHESH MOHAN @ M.MAHESH KUMAR VS STATE OF ODISHA	ADV. VS	ANGUL TOWN /1096 /2020 () //
82	CRLMA/0000382/2023	MANAMOHAN RATH VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA (1) VS	JAJPUR SADAR /322 /2021 () //
83	CRLMC/0004251/2023	BABULU@PRASHANTA SINGH@SING VS STATE OF ODISHA	APARESH BHOI VS	NILGIRI /273 /2016 () //
84	CRLMC/0004252/2023	AMIYA RANJAN BISWAL VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	INDUASTRIAL,NISA /61 /2023 () //
85	CRLMC/0004253/2023	MANISH KUMAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	//0 () //
86	CRLMC/0004254/2023	KULU @ RASHMIRANJAN GOCHHAYAT VS STATE OF ODISHA	HEMANT KUMAR TRIPATHY VS	ATHGARH /196 /2021 () //
87	CRLMC/0004255/2023	ASMA PARWEEN VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	SPL.TASK FORCE /6 /2018 () //
88	CRLMC/0004256/2023	BIDYULATA PRADHAN @ BISWAL VS STATE OF ODISHA	SASMITA NANDA VS	MAHILA PS,SEC-3,ROURKELA /3 /2004 () //
89	CRLMC/0004257/2023	SRIKANTA SAHOO @ CHAGALA VS STATE OF ODISHA	BISMAYA KUMAR STALIN VS	MANCHESWAR P.S. /169 /2023 () //
90	CRLMC/0004258/2023	PRATAP KUMAR JENA VS STATE OF ODISHA	SOMANATH SATAPATHY VS	//0 () //
91	CRLMC/0004259/2023	SIBANAND MALIK @ SIBA	BIBEKANANDA MAHAPATRA	JAKHAPURA /22 /2016

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0004260/2023	PIYUSH RAI @ RAY	BIKRAM KESHARI BAL	BISSAMCUTTACK /73 /2021
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMC/0004261/2023	GOUTAM MALLIK	SANJIT KUMAR DAS	BADACHANA /195 /2020
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMC/0004262/2023	PRATAP @ PRATAP KUMAR ROUT	SAMARENDRA BAHADUR	NIALI /393 /2022
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMC/0004263/2023	ALEKH CHANDRA KHATEI	SAMARENDRA BAHADUR	NIALI /115 /2015
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0004264/2023	KADAMBINI MAHAPATRA	ASHOK KUMAR SWAIN-1	DASPALLA /18 /2013
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/0001834/2023	BAPI DEHUDIA	DEEPAK KUMAR DAS	/ /0
		VS	VS	()
		THE SUPERITENDENT OF POLICE, PURI		//
98	CRLMP/0001835/2023	MANAS BEHERA	AJIT KUMAR RAUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMP/0001836/2023	CHIRA RANJAN KHADANGA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMP/0001837/2023	PADMINI DASH	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMP/0001838/2023	BANOJ KUMAR MALLICK	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMP/0001839/2023	SULOCHANA BEHERA	VIVEKANANDA JENA	/ /0
		VS	VS	()

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103	CRLREV/0000489/2023	STATE OF ODISHA PRABODHA KUMAR PRADHAN VS	BHAGABAN SARANGI VS	// //0 ()
104	CRLREV/0000490/2023	SIBARAM MAHARANA INDRAMANI SETHA @ INDRAMANI SETHA @ INDRAMANISETHA	SURYAKANTA DWIBEDI VS	// CHAKAPADA PS /18 /2020 ()
105	CRLREV/0000491/2023	STATE OF ODISHA SANTOSHI DEVI VS	BHABANI SHANKAR DASPARIDA VS	// ANGUL TOWN /941 /2020 ()
106	CRLREV/0000492/2023	STATE OF ODISHA TAPUA @ SIDHANT DALAI VS	LAXMINARAYAN RAYATSINGH VS	// BRAHMAGIRI /45 /2019 ()
107	FAO/0000426/2023	STATE OF ODISHA DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.	R.D.JHIMBALA PATI VS	// // ()
108	RPFAM/0000303/2023	MANORANJAN JATY SIDHARTHA KUMAR PRADHAN VS	KABIRAJ PRADHAN VS	// // ()
109	RPFAM/0000304/2023	SWATI PATASANI ANIRUDHA PATRA VS	SURYAKANTA DWIBEDI VS	// // ()
110	RPFAM/0000305/2023	SHANTI PRIYA PATRA PRAVAKAR NAYAK VS	SURYAKANTA DWIBEDI VS	// // ()
111	RPFAM/0000306/2023	SUMITRA NAYAK RANJAN BEHERA@RANJAN KUMAR BEHERA VS	SURYAKANTA DWIBEDI VS	// // ()
112	RPFAM/0000307/2023	SUMATI BEHERA MITALI MADHUSMITA SAHANI VS	SURYAKANTA DWIBEDI VS	// // ()
113	RVWPET/0000363/2023	SATISH KUMAR PA,L STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA,A.G.A VS	// // ()
		KRUSHNA CHANDRA PATEL		//

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114	TRP(C)/0000299/2023	MADHUSMITA DAS VS GAGAN BIHARI DAS	ASHOK KUMAR SAHOO VS	// ()
115	TRP(C)/0000300/2023	SOUMYASHREE SAHOO VS SITARAM KESHARI SAHOO	JITENDRA KUMAR CHHOTARAY VS	// JUDGE FAMILY COURT-II,BHUBANESWAR(Khordha) CP/0001088/2021
116	TRP(C)/0000301/2023	SOUMYASHREE SAHOO VS SITARAM KESHARI SAHOO	JITENDRA KUMAR CHHOTARAY VS	// JUDGE FAMILY COURT-II,BHUBANESWAR(Khordha) CP/0000722/2021
117	TRPCRL/0000089/2023	RABINDRA KUMAR BARIK VS SHANTILATA BARIK	BHAGABAN SARANGI VS	SUNABEDA /89 /2021 () //
118	WA/0002335/2023	STATE OF ODISHA VS KSHIROD KUMAR DASH	PRADEEP KUMAR ROUT,A.G.A VS	// () //
119	WA/0002336/2023	STATE OF ODISHA VS AKSHAYA KUMAR PADHI	PRADEEP KUMAR ROUT,A.G.A VS	// () //
120	WA/0002337/2023	STATE OF ODISHA VS BASANTA KUMAR DAS	PRADEEP KUMAR ROUT,A.G.A VS	// () //
121	WA/0002338/2023	STATE OF ODISHA VS BHARAT CHANDRA PRADHAN	MALAYA KETAN BALABANTRAY,A.G.A VS	// () //
122	WA/0002339/2023	STATE OF ODISHA VS AJAY KUMAR SWAIN	PRADEEP KUMAR ROUT,A.G.A VS	// () //
123	WA/0002340/2023	STATE OF ODISHA VS RUPENDRA CHANDRA SWAIN	PRADEEP KUMAR ROUT,A.G.A VS	// () //
124	WA/0002341/2023	STATE OF ODISHA VS CHAKRADHAR NAYAK	PRADEEP KUMAR ROUT,A.G.A VS	// () //
125	WA/0002342/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//

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		VS	VS	0
126	WA/0002343/2023	KALANDI JENA STATE OF ODISHA	PRAVAT KUMAR MUDULI, A.G.A.	//
		VS	VS	0
127	WA/0002344/2023	MANORANJAN SAHOO STATE OF ODISHA	PRAVAT KUMAR MUDULI, A.G.A.	//
		VS	VS	0
128	WA/0002345/2023	GANESH KUMAR DAS STATE OF ODISHA	PRAVAT KUMAR MUDULI,A.G.A	//
		VS	VS	0
129	WA/0002346/2023	BHOLESWAR HANSDAH STATE OF ODISHA	PRAVAT KUMAR MUDULI, A.G.A.	//
		VS	VS	0
130	WA/0002347/2023	SANKARSAN DASH STATE OF ODISHA	PRAVAT KUMAR MUDULI, A.G.A.	//
		VS	VS	0
131	WA/0002348/2023	MADHUSUDAN NAIK STATE OF ODISHA	PRAVAT KUMAR MUDULI,A.G.A	//
		VS	VS	0
132	WA/0002349/2023	PABITRA MOHAN NAYAK STATE OF ODISHA	PRAVAT KUMAR MUDULI, A.G.A.	//
		VS	VS	0
133	WA/0002350/2023	BHIMASEN BISWAL STATE OF ODISHA	PUSHPARAJ BHARADWAJ,,A.S.C	//
		VS	VS	0
134	WA/0002351/2023	GOLAM MD ALI KHAN STATE OF ODISHA	Y.S.P. BABU,A.G.A	//
		VS	VS	0
135	WA/0002352/2023	SRI BATA KRUSHNA BARIK STATE OF ODISHA	Y.S.P. BABU, A.G.A.	//
		VS	VS	0
136	WA/0002353/2023	PURUSOTTAM SETHI STATE OF ODISHA	SAILAZA NANDAN DAS, A.S.C.	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WA/0002354/2023	ANANTA CHARAN HOTTA ADDL.CHIEF SECY, W.R. DEPTT., ODISHA VS GOPINATH PANGI	PRADEEP KUMAR ROUT, A.G.A. VS	// // 0 //
138	WA/0002355/2023	STATE OF ODISHA VS SAROJ KUMAR SATAPATHY	NIHAR KANTA PRAHARAJ,A.G.A VS	// 0 //
139	WA/0002356/2023	STATE OF ODISHA VS PRAFULLA KUMAR NAYAK	SASWAT DAS,A.G.A VS	// 0 //
140	WA/0002357/2023	STATE OF ODISHA VS DILLIP KUMAR MOHAPATRA	SASWAT DAS, A.G.A. VS	// 0 //
141	WA/0002358/2023	STATE OF ODISHA VS SURESH CHANDRA DAS	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
142	WA/0002359/2023	STATE OF ODISHA VS SURENDRANATH BEHERA	SASWAT DAS,A.G.A VS	// 0 //
143	WA/0002360/2023	STATE OF ODISHA VS SWARNAPRAVA MOHANTY	SASWAT DAS,A.G.A VS	// 0 //
144	WA/0002361/2023	STATE OF ODISHA VS SAROJABALA PANDA	SASWAT DAS,A.G.A VS	// 0 //
145	WA/0002362/2023	BHAWANIPATNA CENTRAL COOP. BANK LTD., KALAHANDI VS SUMIT RANJAN PATRA	BALAKRISHNA SAHOO VS	// 0 //
146	WA/0002363/2023	STATE OF ODISHA VS SABITA RANI DAS	SASWAT DAS, A.G.A. VS	// 0 //
147	WA/0002364/2023	BHAWANIPATNA CENTRAL COOP. BANK LTD., KALAHANDI VS DHABALESWAR SETHIA	BALAKRISHNA SAHOO VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WA/0002365/2023	STATE OF ODISHA VS GOPAL CHANDRA MOHANTY	SASWAT DAS,A.G.A VS	// 0 //
149	WA/0002366/2023	BHAWANIPATNA CENTRAL COOP. BANK LTD., KALANJAN VS SUJIT DASH	RAHENDR SAHOO VS	// 0 //
150	WA/0002367/2023	STATE OF ODISHA VS SUBAL KUMAR NAYAK	SASWAT DAS,A.G.A VS	// 0 //
151	WA/0002368/2023	STATE OF ODISHA VS MUKUNDA ROUT	SASWAT DAS,A.G.A VS	// 0 //
152	WA/0002369/2023	STATE OF ODISHA VS KUMARI KUMUDINI MAJHI	SANJAY RATH, A.S.C. VS	// 0 //
153	WP(C)/0030456/2023	M/S. CHARIDHAM COMPANY, GANJAM VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
154	WP(C)/0030457/2023	DIBYAHUTI RAY VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
155	WP(C)/0030458/2023	JAGABANDHU PADHI VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
156	WP(C)/0030459/2023	PRAMILA RANA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
157	WP(C)/0030460/2023	RATHI BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
158	WP(C)/0030461/2023	AUROBINDA MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
159	WP(C)/0030462/2023	SANTOSH KUMAR NATH	TRILOCHAN NANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0030463/2023	NARAYAN DAS	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0030464/2023	DECOR REALITY PVT. LTD, BBSR, KHURDA	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		IGR CUM REGISTRAR OF SOCIETUES, CUTTACK		//
162	WP(C)/0030465/2023	RAMA CHANDRA DORA	GOPINATH MISHRA	//
		VS	VS	0
		BOLANGIR MUNICIPALITY		//
163	WP(C)/0030466/2023	HEMANTA KUMAR PARIDA	DEBASISH PATNAIK	//
		VS	VS	0
		SECRETARY, DEPARTMENT OF HEALTH AND FAMILY WELFARE		//
164	WP(C)/0030467/2023	PUSPARANI MOHANTY	GIRIJA PRASAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0030468/2023	DHARANIDHAR PRADHAN	SAROJ RANJAN SUBUDHI	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0030469/2023	ASWINI KUMAR DASH		//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0030470/2023	DILLIP KUMAR SETHY	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0030471/2023	SABITA MOHAPATRA	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0030472/2023	ROHIT KUMAR DAGARA	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0030473/2023	GOBINDA CHANDRA PRADHAN	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0030474/2023	STATE OF ODISHA DEEPAK RAUTRAY VS	KANANBALA ROY CHOUDHURY VS	// // 0
172	WP(C)/0030475/2023	STATE OF ODISHA KAILASH CHANDRA PRUSTY VS	DHANESWAR BEHERA VS	// // 0
173	WP(C)/0030476/2023	STATE OF ODISHA BIBHU PRASAD SAHOO VS	ANJAN KUMAR BISWAL VS	// // 0
174	WP(C)/0030477/2023	STATE OF ODISHA BHIMSEN KARAN VS	RABI NARAYAN BEHERA VS	// // 0
175	WP(C)/0030478/2023	STATE OF ODISHA KALYANI MISHRA VS	DHANESWAR BEHERA VS	// // 0
176	WP(C)/0030479/2023	STATE OF ODISHA NARAYAN JENA VS	DHANESWAR BEHERA VS	// // 0
177	WP(C)/0030480/2023	STATE OF ODISHA BRUNDABANA SAHOO VS	ANJAN KUMAR BISWAL VS	// // 0
178	WP(C)/0030481/2023	STATE OF ODISHA GANESWAR SWAIN VS	DHANESWAR BEHERA VS	// // 0
179	WP(C)/0030482/2023	STATE OF ODISHA SK. TALIM ALI VS COLLECTOR, JAJPUR	MANOJ KUMAR PATI VS	// // 0
180	WP(C)/0030483/2023	SUSANTA KUMAR DAS @ SUSHANTA KUMAR DAS VS	DHANESWAR BEHERA VS	// // 0
181	WP(C)/0030484/2023	STATE OF ODISHA GAYADHAR NAYAK VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0030485/2023	LOKANATH SARANGI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
183	WP(C)/0030486/2023	BISHNU NARAYAN ROUT VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
184	WP(C)/0030487/2023	SMRUTI RANJAN MOHANTY VS CHIEF GENERAL MANAGER, SBI, BBSR	BIGYAN KUMAR SHARMA VS	// 0 //
185	WP(C)/0030488/2023	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
186	WP(C)/0030489/2023	AKUL CHARAN DEHURY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
187	WP(C)/0030490/2023	HARISH CHANDRA PATRA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
188	WP(C)/0030491/2023	RATNAMANI SATAPATHY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
189	WP(C)/0030492/2023	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
190	WP(C)/0030493/2023	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
191	WP(C)/0030494/2023	SURINDRA KUMAR CHOWDHURY VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
192	WP(C)/0030495/2023	NIRANJAN MEHER VS COLLECTOR, BALANGIR	JAGABANDHU SAHU VS	// 0 //
193	WP(C)/0030496/2023	M. JANGYA SEN SUBUDHI	JUGALA KISHORE PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0030497/2023	LAXMI SAHOO	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0030498/2023	PRAVAKAR UDAYASINGH	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0030499/2023	KRUSHNA CHANDRA MOHANTY	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0030500/2023	PRAFULLA KUMAR PATRA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0030501/2023	PRADYUMNA KUMAR MAHAKUD	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, CUTTACK		//
199	WP(C)/0030502/2023	NIRMAL CHANDRA SAHOO	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0030503/2023	BATAKRISHNA DAS	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0030504/2023	NIRANJAN LENKA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0030505/2023	DUSMANTA KUMAR KAR	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0030506/2023	BIRANCHI NARAYAN PANDA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0030507/2023	NITYANANDA SATPATHY	DHANESWAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0030508/2023	STATE OF ODISHA RABINARAYANA PANDA VS	DHANESWAR BEHERA VS	// // ()
206	WP(C)/0030509/2023	STATE OF ODISHA PRASANTA KUMAR DHALL VS	DHANESWAR BEHERA VS	// // ()
207	WP(C)/0030510/2023	STATE OF ODISHA ALEKH DAS VS	PRASANTA KUMAR SATAPATHY VS	// // ()
208	WP(C)/0030511/2023	INDIAN BANK,GANJAM LOKANATHA MUDULI VS	MR. SITANSHU KUMAR DEY (CAVEATOR) NIRANJAN LENKA VS	// // ()
209	WP(C)/0030512/2023	MANAGER LEGAL, THE NEW INDIA ASSURANCE CO. LTD., BBSR DHANESWAR CHAKRABARTY VS	GOPINATH MISHRA VS	// // ()
210	WP(C)/0030513/2023	STATE OF ODISHA ANUSAYA PATTNAIK VS	GAYATRI PATRA VS	// // ()
211	WP(C)/0030514/2023	STATE OF ODISHA CHITTARANJAN SAMAL VS	RANJIT MOHANTY VS	// // ()
212	WP(C)/0030515/2023	SUCHISMITA SAMAL BAIKUNTHA DALAI VS	JIBARDHAN MENDALI VS	// // ()
213	WP(C)/0030516/2023	STATE OF ODISHA ATANU DEWRI VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
214	WP(C)/0030517/2023	STATE OF ODISHA PURNA PRADHAN VS	ASHIT KUMAR DASH VS	// // ()
215	WP(C)/0030518/2023	STATE OF ODISHA MADHUSUDAN BHADRA VS	RAMA CHANDRA JENA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0030519/2023	JANAKI MALIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
217	WP(C)/0030520/2023	MADHUSUDAN NAYAK VIDYAPITHA, KARUA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
218	WP(C)/0030521/2023	RAMESH CHANDRA PANDA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
219	WP(C)/0030522/2023	BARSHARANI TRIPATHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
220	WP(C)/0030523/2023	SUNIL KUMAR SASANI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
221	WP(C)/0030524/2023	DILLIP KUMAR ROUT VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
222	WP(C)/0030525/2023	BHASKAR GOUDA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
223	WP(C)/0030526/2023	AKHAYA BADAMALI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
224	WP(C)/0030527/2023	PRAVAT RANJAN MOHANTA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
225	WP(C)/0030528/2023	SESHADEB TRIPATHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
226	WP(C)/0030529/2023	PRANAKRUSHNA MALLIK VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
227	WP(C)/0030530/2023	SAROJ KUMAR SAHOO	SUBHRANSU BHUSAN MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0030531/2023	AJIT KUMAR NAYAK	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0030532/2023	MANABHANJAN MISHRA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0030533/2023	DILLIP KUMAR DAS	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0030534/2023	ASHOK KUMAR MISHRA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0030535/2023	PRAMOD KUMAR MALLICK	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0030536/2023	SAKUNTALA SWAIN	ABHAYA KUMAR PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0030537/2023	KAMALAKANTA PRADHAN	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0030538/2023	MANOJ BAJAJ @ MANOJ KUMAR BAJAJ	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0030539/2023	BIJAY KUMAR MOHANTY	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0030540/2023	HAREKRUSHNA NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0030541/2023	RABINDRA SAHU @ RABINDRA SAHOO	OMKAR DEV DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0030542/2023	STATE OF ODISHA CHINMAYA HOTA VS MINAKHI PANDA	AMIT PRASAD BOSE VS	// // 0 //
240	WP(C)/0030543/2023	AMAR KUMAR SAHANI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
241	WP(C)/0030544/2023	BAMANGHATY HOUSE BUILDING COOPERATIVE SOCIETY, MAYURBHANJ VS PERMANENT LOK ADALAT, MAYURBHANJ	CAPIYANTI MOHANTY VS	// 0 //
242	WP(C)/0030545/2023	SANJIV KUMAR MEHER VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
243	WP(C)/0030546/2023	BAMANGHATY HOUSE BUILDING CO OPERATIVE SOCIETY, MAYURBHANJ VS PERMANENT LOK ADALAT, MAYURBHANJ	CAPIYANTI MOHANTY VS	// 0 //
244	WP(C)/0030547/2023	BAMANGHATY HOUSE BUILDING CO OPERATIVE SOCIETY, MAYURBHANJ VS BIJAY KETAN BEHERA	CAPIYANTI MOHANTY VS	// 0 //
245	WP(C)/0030548/2023	BAMANGHATY HOUSE BUILDING CO OPERATIVE SOCIETY, MAYURBHANJ VS PERMANENT LOK ADALAT, MAYURBHANJ	CAPIYANTI MOHANTY VS	// 0 //
246	WP(C)/0030549/2023	BAMANGHATY HOUSE BUILDING CO OPERATIVE SOCIETY, MAYURBHANJ VS PERMANENT LOK ADALAT, MAYURBHANJ	CAPIYANTI MOHANTY VS	// 0 //
247	WP(C)/0030550/2023	UDAYA NARAYAN DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
248	WP(C)/0030551/2023	BAMANGHATY HOUSE BUILDING CO OPERATIVE SOCIETY, MAYURBHANJ VS PERMANENT LOK ADALAT, MAYURBHANJ	CAPIYANTI MOHANTY VS	// 0 //
249	WP(C)/0030552/2023	ROURKELA TECHNICAL EDUCATION SOCIETY, ROURKELA VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR	RABHIMARAYAN MOHANTY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0030553/2023	BAMANGHATY HOUSE BUILDING CO OPERATIVE SOCIETY ANDI, MAYURBHANJ VS PERMANENT LOK ADALAT, MAYURBHANJ	GOPIY ANDI, MOHANTY VS HEMANTA KUMAR MOHANTA	// 0 //
251	WP(C)/0030554/2023	SURESH CHANDRA SWAIN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS SWAPNA KUMAR OJHA	// 0 //
252	WP(C)/0030555/2023	NABAGHANA MOHANTY VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS GOPIY ANDI, MOHANTY	// 0 //
253	WP(C)/0030556/2023	BAMANGHATY HOUSE BUILDING CO OPERATIVE SOCIETY ANDI, MAYURBHANJ VS PERMANENT LOK ADALAT, MAYURBHANJ	GOPIY ANDI, MOHANTY VS HEMANTA KUMAR MOHANTA	// 0 //
254	WP(C)/0030557/2023	LAXMAN CHANDRA KISAN VS STATE OF ODISHA	SASWATI MOHAPATRA VS GOPIY ANDI, MOHANTY	// 0 //
255	WP(C)/0030558/2023	BAMANGHATY HOUSE BUILDING CO OPERATIVE SOCIETY ANDI, MAYURBHANJ VS PERMANENT LOK ADALAT, MAYURBHANJ	GOPIY ANDI, MOHANTY VS HEMANTA KUMAR MOHANTA	// 0 //
256	WP(C)/0030559/2023	RAMAKANTA PRADHAN VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS KIRTAN DANG	// 0 //
257	WP(C)/0030560/2023	TABHA PUJARI VS STATE OF ODISHA	KIRTAN DANG VS BIKRAM KESHARI BAL	// 0 //
258	WP(C)/0030561/2023	DHANESWAR SETHI VS STATE OF ODISHA	BIKRAM KESHARI BAL VS DIPTENDU SUNDAR RAY	// 0 //
259	WP(C)/0030562/2023	LAXMIDHAR BEHERA VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS DR. SIMANCHALLA RANJIT	// 0 //
260	WP(C)/0030563/2023	TARANISEN LENKA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS KANANBALA ROY CHOUDHURY	// 0 //
261	WP(C)/0030564/2023	M/S HINDUSTAN SPICES, BBSR	KANANBALA ROY CHOUDHURY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0030565/2023	THE CHIEF MANAGER, R.B.I., BBSR GOPABANDHU DEVELOPMENT SOCIETY, BBSR	KRUSHNA CHANDRA DASH	//
		VS	VS	0
263	WP(C)/0030566/2023	STATE OF ODISHA LAXMAN JENA	BHABANI SANKAR MISHRA	//
		VS	VS	0
264	WP(C)/0030567/2023	STATE OF ODISHA GITANJALI PRADHAN	BIREN SANKAR TRIPATHY	//
		VS	VS	0
265	WP(C)/0030568/2023	STATE OF ODISHA MANORANJAN ROUT	PRITAM KUMAR MOHANTY	//
		VS	VS	0
266	WP(C)/0030569/2023	STATE OF ORISSA MOHAN BHOI	SOUBHAGYA CHANDRA DEV DASH	//
		VS	VS	0
267	WP(C)/0030570/2023	STATE OF ODISHA PRAFULLA KUMAR DASH	SOUBHAGYA CHANDRA DEV DASH	//
		VS	VS	0
268	WP(C)/0030571/2023	STATE OF ODISHA RAJASHREE PATNAIK	SAMEER KUMAR DAS	//
		VS	VS	0
269	WP(C)/0030572/2023	STATE OF ODISHA AMBIKA SINGH	RABINDRA NATH PRUSTY	//
		VS	VS	0
270	WP(C)/0030573/2023	ARUN KUMAR SINGH BISHESWAR SABAR	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
271	WP(C)/0030574/2023	STATE OF ODISHA PRAHALLAD TANDI	BAIDHAR SAHOO	//
		VS	VS	0
		REGISTRAR CO OPERATIVE SOCIETIES, ODISHA		//
272	WP(C)/0030575/2023	TANKADHAR BEHERA	NITYANANDA MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0030576/2023	STATE OF ODISHA BIJAY KUMAR CHOUDHURY VS	KOUSIK ANANDA GURU VS	// // ()
274	WP(C)/0030577/2023	STATE OF ODISHA GANESH CHANDRA JENA VS	CHANDRAKANTA NAYAK VS	// // ()
275	WP(C)/0030578/2023	STATE OF ODISHA M/S ARCHIFABS DEVELOPER PVT. LTD., BBSR VS	ABHISHEK DASH VS	// // ()
276	WP(C)/0030579/2023	THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA SATYABHAMA BISWAL VS	BHASKAR CHANDRA PANDA VS	// // ()
277	WP(C)/0030580/2023	STATE OF ODISHA JAGJIT KOUR VS	RAJEET ROY VS	// // ()
278	WP(C)/0030581/2023	STATE OF ODISHA SURYAKANTA JENA VS	BIJAYA KUMAR RAGADA VS	// // ()
279	WP(C)/0030582/2023	STATE OF ODISHA NIHAR RANJAN MANDHATA VS	PRABODHA CHANDRA NAYAK VS	// // ()
280	WP(C)/0030583/2023	STATE OF ODISHA MANSINGH DISARI VS	DURGESH NARAYAN RATH VS	// // ()
281	WP(C)/0030584/2023	STATE OF ODISHA M/S. CAMARON EXPORTS PVT. LTD., BBSR VS	ABHISHEK DASH VS	// // ()
282	WP(C)/0030585/2023	THE COMMISSIONER OF CT AND GST, ODISHA KRUSHNA CHANDRA BEHERA VS	SRINIBASH SATAPATHY VS	// // ()
283	WP(C)/0030586/2023	STATE OF ODISHA DHABI BEWA VS	TAPAN KUMAR KAMILA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0030587/2023	SAROJ KUMAR JENA VS STATE OF ODISHA	PRATIK NAYAK VS	// () //
285	WPCRL/0000131/2023	ANTARYAMI NAYAK VS PRINCIPAL SECRETARY OF HOME DEPARTMENT, BBSR	BHABANI SANKAR DAS VS	// / //
286	ABLAPL/0010101/2023	ADITYA KUMAR SAHOO VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BHUBAN /350 /2023 () //
287	ABLAPL/0010102/2023	BHIMASEN SISA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE MAHILA /61 /2023 () //
288	ABLAPL/0010103/2023	SK. ASLAM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /217 /2022 () //
289	ABLAPL/0010104/2023	SK. TAJUDIN @ SK. SARAJ VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /217 /2022 () //
290	ABLAPL/0010105/2023	SRIKANTA BEHERA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	KANTABANIA PS /136 /2023 () //
291	ABLAPL/0010106/2023	BIDYADHAR NALA VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /12 /2023 () //
292	ABLAPL/0010107/2023	PRASHANTA DALPATI VS STATE OF ODISHA	KIRTAN DANG VS	DUNGURIPALI /143 /2020 () //
293	ABLAPL/0010108/2023	DURGA PRASAD PANI VS STATE OF ODISHA	JAYDEEP PAL VS	KHURDA P.S. /64 /2003 () //
294	ABLAPL/0010109/2023	RAKESH RANJAN PARIDA @ JITU PARIDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	AIR FIELD P.S. /224 /2023 () //
295	ABLAPL/0010110/2023	MADHUSUDAN SAMAL	SURYAKANTA DWIBEDI	JAGATPUR /444 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
296	ABLAPL/0010111/2023	STATE OF ODISHA DILLIP KUMAR MOHANTY	SANGRAM KESHARI ROUT	// KRUSHANANDAPUR /65 /2023
		VS	VS	()
297	ABLAPL/0010112/2023	STATE OF ODISHA SAGAR CHANDRA BISWAL	MANAS KUMAR CHAND	// SORO /556 /2023
		VS	VS	()
298	ABLAPL/0010113/2023	STATE OF ODISHA JAYARAMA BEHERA	SAROJ KUMAR MISHRA	// MANAMUNDA /154 /2023
		VS	VS	()
299	ABLAPL/0010114/2023	STATE OF ODISHA RABINDRA KUMAR NAYAK	SURYAKANTA DWIBEDI	// PHIRINGIA /143 /2023
		VS	VS	()
300	ABLAPL/0010115/2023	STATE OF ODISHA MARKANDA BARIK	JUGALA KISHORE PANDA	// LARAMBA /175 /2023
		VS	VS	()
301	ABLAPL/0010116/2023	STATE OF ODISHA MANOJ NAIK	SANJIB KUMAR BHANJADEO	// DORAGUDA PS /149 /2023
		VS	VS	()
302	ABLAPL/0010117/2023	STATE OF ODISHA GELHA @ SK. KADIR	SK. ZAFARULLA	// SORO /200 /2023
		VS	VS	()
303	ABLAPL/0010118/2023	STATE OF ODISHA SUMANTA SAHOO	PRIYA RANJAN MISHRA	// DHAMNAGAR /405 /2023
		VS	VS	()
304	ABLAPL/0010119/2023	STATE OF ODISHA KAMAL LOCHAN	TUKUNA KUMAR MISHRA	// KUNDRA /76 /2023
		VS	VS	()
305	ABLAPL/0010120/2023	STATE OF ODISHA UMAKANTA JENA	DEBASISH PATNAIK	// AUL /676 /2023
		VS	VS	()
306	ABLAPL/0010121/2023	STATE OF ODISHA CHAGU JENA	DEBASISH PATNAIK	// AUL /676 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0010122/2023	STATE OF ODISHA RAMANATH MALLICK VS	BIJAYALAXMI TRIPATHY VS	// DIGAPAHANDI /139 /2017 ()
308	ABLAPL/0010123/2023	STATE OF ODISHA DINESH @ BAPI PARIDA VS	SANJIB KUMAR BHANJADEO VS	// AIR FIELD P.S. /224 /2023 ()
309	ABLAPL/0010124/2023	STATE OF ODISHA ARBIND KUMAR CHOURASIA VS	SIDHARTHA DAS VS	// BAMBARI /163 /2023 ()
310	ABLAPL/0010125/2023	STATE OF ODISHA UMESH JENA @ UMESH CHANDRA JENA VS	PRASANTA KUMAR NAYAK VS	// / /0 ()
311	ABLAPL/0010126/2023	STATE OF ODISHA AMIT BARDHAN VS	AMIT BISWAL VS	// DHARAKOT PS /118 /2023 ()
312	ABLAPL/0010127/2023	STATE OF ODISHA ANANDA @ NARAYAN MALLIK VS	DEBASHIS ROUSTRAY VS	// NAYAPALLI P.S. /401 /2023 ()
313	ABLAPL/0010128/2023	STATE OF ODISHA SUJIT KUMAR PRADHAN VS	SUDEEP KUMAR SARANGI VS	// NAYAPALLI P.S. /346 /2023 ()
314	ABLAPL/0010129/2023	STATE OF ODISHA TULUGU SANKAR @ T. SANKAR RAO VS	HARIPAD MOHANTY VS	// KASINAGAR /59 /2020 ()
315	ABLAPL/0010130/2023	STATE OF ODISHA PRANABALLAV PADHI VS	SIOUBHAGYA KUMAR DASH VS	// NANDIPADA /50 /2005 ()
316	ABLAPL/0010131/2023	STATE OF ODISHA RANJAN BARIK VS	SAMVIT MOHANTY VS	// CAPITAL P.S. /643 /2022 ()
317	ABLAPL/0010132/2023	STATE OF ODISHA KISHAN CHANDRA SAHU VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// DHENKANAL TOWN /303 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0010133/2023	D. SIMANCHAL PRADHAN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	CHANDRASEKHARPUR /385 /2023 () //
319	ABLAPL/0010134/2023	MAMATA MANIA @ SITA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BEGUNIA P.S. /84 /2023 () //
320	ABLAPL/0010135/2023	KANHU BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	JANKIA P.S. /307 /2023 () //
321	ABLAPL/0010136/2023	PADMA KARSAL @ PADMA KHARSEL VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	AMBABHONA /125 /2023 () //
322	ABLAPL/0010137/2023	HARAPRIYA SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BIJEPUR /172 /2023 () //
323	ABLAPL/0010138/2023	DIPU @ DILU @ RAKESH JAYASINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /245 /2023 () //
324	ABLAPL/0010139/2023	ANIL KUMAR SABHAPATI @ JOHN ANIAN SABHAPATI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /24 /2023 () //
325	ABLAPL/0010140/2023	BISHNUPRIYA JAGADEBARAY @ SABITA JAGADEBARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /186 /2023 () //
326	ABLAPL/0010141/2023	ASHOK KUMAR MAHANA VS STATE OF ODISHA	RAMDAS ACHARY VS	BIJEPUR /172 /2023 () //
327	ABLAPL/0010142/2023	SATYAPRAKASH DASH VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BARGARH /556 /2022 () //
328	ABLAPL/0010143/2023	PURNACHANDRA RAJAHANSA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BARGARH /556 /2022 () //
329	ABLAPL/0010144/2023	SUSHIL BHOI	SARATHI JYOTI MOHANTY	BARGARH /556 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0010145/2023	BILU @ PRASANNA KUMAR NAIK @ PRASANNA KUMAR NAIK	MAHARAJAN RAGADA	LAHUNIPADA /145 /2023
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0010146/2023	BABULU @ BISWA PRAKASH MAHALLIK	SUBHRANSU BHUSAN MOHANTY	SORO /537 /2023
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0010147/2023	SK.SAHIL	SATYA RANJAN MULIA	/ /0
		VS	VS	()
		UNION OF INDIA		//
333	ABLAPL/0010148/2023	SHYAM SUNDAR SAHOO	BYOMAKESH TRIPATHY	MAHILA P.S. BUXIBAZAR /113 /2023
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0010149/2023	PRANATI BHUYAN	BYOMAKESH TRIPATHY	MAHILA P.S. BUXIBAZAR /113 /2023
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0010150/2023	DILLIP KUMAR NAYAK @ NAIK	SUDHANSU SEKHAR DASH	PARADEEP MODEL /229 /2023
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0010151/2023	MAMATAMAYEE RATH	SATYAJIT MOHAPATRA	BADAGODA P.S. /354 /2023
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0010152/2023	JUDHISTIR UDAYASINGH @ TOFAN	JYOTIRMAYA SAHOO	JANKIA P.S. /301 /2023
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0010153/2023	AJAY KUMAR JENA @ MUNA	JYOTIRMAYA SAHOO	PAHALA /154 /2022
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0010154/2023	ALOK BALABANTARAY	JYOTIRMAYA SAHOO	JANKIA P.S. /301 /2023
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0010155/2023	SUSANTA KUMAR MAZUMDAR	SURYANARAYAN BISWAL	SUNABEDA /113 /2001
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0010156/2023	STATE OF ODISHA SAMANTA MAJHI VS	AMIT BISWAL VS	// R.UDAYAGIRI /37 /2023 ()
342	ABLAPL/0010157/2023	STATE OF ODISHA BAGA NAIK @ BANSIDHAR NAIK VS	BIRAJA PRASAD NANDA VS	// KANTABANIA PS /81 /2023 ()
343	ABLAPL/0010158/2023	STATE OF ODISHA DEBASISH MAHAKUD VS	RAMANIKANTA PATNAIK VS	// JODA /265 /2023 ()
344	ABLAPL/0010159/2023	STATE OF ODISHA ANIL KUMAR PALLAI VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /164 /2023 ()
345	ABLAPL/0010160/2023	STATE OF ODISHA SAMIR DAS VS	SOUMYA RANJAN MOHANTY VS	// TOMANDO /130 /2023 ()
346	ABLAPL/0010161/2023	STATE OF ODISHA BASANTI SETHY VS	ACHYUTANANDA PATNAIK VS	// / /0 ()
347	ABLAPL/0010162/2023	STATE OF ODISHA KHALEDA KHANAM VS	SANTOSH KUMAR MOHANTY VS	// MAHANGA /244 /2023 ()
348	ABLAPL/0010163/2023	STATE OF ODISHA PATA GOPAL @ PITAMBER KANDA VS	MANAS KUMAR CHAND VS	// DHARAMGARH /68 /2023 ()
349	ABLAPL/0010164/2023	STATE OF ODISHA SK. INTIAZ VS	TUKUNA KUMAR MISHRA VS	// RAYAGADA TOWN /83 /2023 ()
350	ABLAPL/0010165/2023	STATE OF ODISHA LAXMINARAYAN MISHRA VS	TUKUNA KUMAR MISHRA VS	// KORAPUT VIGILANCE /19 /2015 ()
351	ABLAPL/0010166/2023	STATE OF ODISHA(VIG.) RAJMOHAN SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0010167/2023	KARTIKA MAHANTA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	//0 () //
353	ABLAPL/0010168/2023	SHEKH. ABDUL MAHAMAD @ ABDUL KHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOREI /246 /2023 () //
354	ABLAPL/0010169/2023	ARUN KUMAR BUDEK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /179 /2023 () //
355	ABLAPL/0010170/2023	RAJANIKANTA BEHERA @ CHUIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /224 /2023 () //
356	ABLAPL/0010171/2023	BISWAJIT SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PAHALA /267 /2023 () //
357	ABLAPL/0010172/2023	BISWAJIT SWAIN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	DHENKANAL TOWN /335 /2023 () //
358	ABLAPL/0010173/2023	GOURISHANKAR SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BIJEPUR /172 /2023 () //
359	ABLAPL/0010174/2023	AJMAL V. VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	EOW,BHUBANESWAR /19 /2023 () //
360	ABLAPL/0010175/2023	BIMBADHARA NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	BALANGA /173 /2023 () //
361	ABLAPL/0010176/2023	SOUBHAGYA SEKHAR DAS VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	//0 () //
362	ABLAPL/0010177/2023	NARAYAN MOHAPATRA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	RENGALI (SAMBALPUR) /148 /2023 () //
363	ABLAPL/0010178/2023	BABULA DAS	SAPAN KUMAR LENKA	MANCHESWAR P.S. /369 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0010179/2023	SURATHA DAS	SAPAN KUMAR LENKA	MANCHESWAR P.S. /369 /2023
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0010180/2023	NITYANANDA MARTHA	AMLAN SHAKTI PAUL	JANKIA P.S. /297 /2023
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0010181/2023	UMASANKAR JANI	JIBAN RANJAN DASH	KORAPUT TOWN /9 /2021
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0010182/2023	MANORANJAN NAYAK @ BULU	PRATIK DASH	KENDRAPARA SADAR /661 /2023
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0010183/2023	DEBASHIS JENA	SURYAKANTA JENA	SAHID NAGAR P.S. /183 /2015
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0010184/2023	MADHUSMITA JENA	SURYAKANTA JENA	SAHID NAGAR P.S. /183 /2015
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0010185/2023	RUSIA PRADHAN @ RAMAKANT PRADHAN	AMLAN SHAKTI PAUL	NIRAKARPUR /200 /2023
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0010186/2023	HAREKRUSHNA DAS	SATYA NARAYAN MISHRA (4)	NAIKANI-DIHI /201 /2023
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0010187/2023	BISWARANJAN MOHAPATRA @ PINU	SURYA KANTA PRADHAN	BAGDIA /128 /2023
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0010188/2023	NAKUL LOHRA @ KULDEEP LOHRA	SOUMYA RANJAN DAS	PLANTSITE /66 /2022
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0010189/2023	PRADIP KUMAR BEHERA	DEBASNAN DAS	BARAMBA /126 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0010190/2023	STATE OF ODISHA SARBESWAR BEHURA VS	DEBASNAN DAS VS	// DHARMASALA /518 /2023 ()
376	ABLAPL/0010191/2023	STATE OF ODISHA SURAJIT BAG VS	PRATIMA NAYAK VS	// BARGARH RURAL /154 /2023 ()
377	ABLAPL/0010192/2023	STATE OF ODISHA AJAY KUMAR PRADHAN VS STATE OF ODISHA	BALAKRUSHNA RAY VS	// PURI SADAR /10 /2021 () //

ORISSA HIGH COURT

MISC CASES FILED on :14/09/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	28/2023 RFA/251/2009	KULAMANI BEHERA-MP	M/S.S.P.MISRA
2	78/2023 TRPCRL/89/2023	RABINDRA KUMAR BARIK-MP	BHAGABAN SARANGI
3	140/2023 JCRLA/76/2008	SIBARAM BHUYAN-MP	SARBESWAR BEHERA
4	141/2023 JCRLA/93/2022	ABHI CHHATRIA-MP	ADV.
5	295/2023 CRLMP/1051/2023	JASMINE NAIK-MP	SANKARACHARYA CHOUDHURY
6	296/2023 CRLMP/1057/2023	SABITA NAYAK @ SITA SAHOO-MP	SANKARACHARYA CHOUDHURY
7	300/2023 CMAPL/678/2023	MUSA NAYAK-MP	NARESH CHANDRA JENA
8	301/2023 CMAPL/679/2023	BIJAN KUMAR SUNDARAY-MP	ADV.
9	315/2023 TRP(C)/299/2023	MADHUSMITA DAS-MP	ASHOK KUMAR SAHOO
10	316/2023 TRP(C)/300/2023	SOUMYASHREE SAHOO-MP	JITENDRA KUMAR CHHOTARAY
11	317/2023 TRP(C)/301/2023	SOUMYASHREE SAHOO-MP	JITENDRA KUMAR CHHOTARAY
12	327/2023 MATA/220/2023	MADHUPRIYA @ SINA ROUT @ BARMA-MP	PRAFULLA KUMAR MOHAPATRA
13	328/2023 MATA/251/2023	M.N.K.HARISH-MP	ASHOK KUMAR PATRO
14	357/2023 RVWPET/363/2023	STATE OF ODISHA-MP	
15	358/2023 RVWPET/363/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
16	372/2023 RPFAM/303/2023	SIDHARTHA KUMAR PRADHAN-MP	KABIRAJ PRADHAN
17	373/2023 RPFAM/304/2023	ANIRUDHA PATRA-MP	SURYAKANTA DWIBEDI
18	374/2023 RPFAM/304/2023	ANIRUDHA PATRA-MP	SURYAKANTA DWIBEDI
19	375/2023 RPFAM/305/2023	PRAVAKAR NAYAK-MP	SURYAKANTA DWIBEDI
20	376/2023 RPFAM/306/2023	RANJAN BEHERA@RANJAN KUMAR BEHERA-MP	SURYAKANTA DWIBEDI
21	377/2023 RPFAM/306/2023	RANJAN BEHERA@RANJAN KUMAR BEHERA-MP	SURYAKANTA DWIBEDI
22	378/2023 RPFAM/307/2023	MITALI MADHUSMITA SAHANI-MP	SURYAKANTA DWIBEDI
23	677/2023 CRLREV/489/2023	PRABODHA KUMAR PRADHAN-MP	BHAGABAN SARANGI
24	678/2023 CRLREV/489/2023	PRABODHA KUMAR PRADHAN-MP	BHAGABAN SARANGI
25	679/2023 CRLREV/355/2023	PRABHATA DEHURY-MP	BISWAJIT RANJAN TRIPATHY
26	680/2023	E.SANKAR RAO-MP	BISHNU PRASAD PRADHAN

27	CRLREV/482/2023 681/2023	SANTOSHI DEVI-MP	BHABANI SHANKAR DASPARIDA
28	CRLREV/491/2023 682/2023	TAPUA @ SIDHANT DALAI-MP	LAXMINARAYAN RAYATSINGH
29	CRLREV/492/2023 775/2023	STATE OF ODISHA-MP	A.G.A.
30	FAO/516/2020 776/2023	ADITYA KU.BASANTIA-MP	M/S.SAMEER KU.DAS
31	FAO/485/2017 777/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	MIJHIMBALA PATI
32	FAO/426/2023 997/2023	BASANTA @ BASANTA KUMAR PARIDA-MP	TANMAY MISHRA
33	RSA/194/2023 998/2023	PANGI PANDEYA-MP	M/S.MANOJ KUMAR MISHRA
34	RSA/169/2005 999/2023	PANGI PANDEYA-MP	M/S.MANOJ KUMAR MISHRA
35	RSA/169/2005 1000/2023	PANGI PANDEYA-MP	M/S.MANOJ KUMAR MISHRA
36	RSA/169/2005 1001/2023	PANGI PANDEYA-MP	M/S.MANOJ KUMAR MISHRA
37	RSA/169/2005 1002/2023	PANGI PANDEYA-MP	M/S.MANOJ KUMAR MISHRA
38	RSA/169/2005 1003/2023	PANGI PANDEYA-MP	M/S.MANOJ KUMAR MISHRA
39	RSA/169/2005 1004/2023	PANGI PANDEYA-MP	M/S.MANOJ KUMAR MISHRA
40	RSA/169/2005 1005/2023	PANGI PANDEYA-MP	M/S.MANOJ KUMAR MISHRA
41	RSA/169/2005 1006/2023	PANGI PANDEYA-MP	M/S.MANOJ KUMAR MISHRA
42	RSA/169/2005 1007/2023	PANGI PANDEYA-MP	M/S.MANOJ KUMAR MISHRA
43	RSA/169/2005 1008/2023	PANGI PANDEYA-MP	M/S.MANOJ KUMAR MISHRA
44	RSA/169/2005 1009/2023	PANGI PANDEYA-MP	M/S.MANOJ KUMAR MISHRA
45	RSA/169/2005 1010/2023	MAHENDRA MOHANTA-MP	M/S.SUJATA DASH
46	RSA/252/2018 1011/2023	DEBENDRA KUMAR SAHOO-MP	DIPTIREKHA NANDA
47	RSA/276/2023 1012/2023	SANTOSH KUMAR SAHOO-MP	BIBHUTI BHUSAN MISHRA 2
48	RSA/259/2023 1013/2023	BISU@BISWABHUSAN MAHALIK-MP	BARUNDANITYA MOHAPATRA
49	RSA/339/2019 1046/2023	BANSIDHAR ROUT-MP	PRABIR KUMAR RAY
50	CMP/1084/2023 1047/2023	SARBESWAR MOHAPATRA-MP	ARUN KUMAR MISHRA
51	CMP/1059/2023 1048/2023	RABINDRANATH BEHERA-MP	SAMIR KUMAR MISHRA
52	CMP/633/2023 1049/2023	RABINDRANATH BEHERA-MP	SAMIR KUMAR MISHRA
53	CMP/633/2023 1050/2023	SUBANESWAR KHANDAI-MP	BIBEKANANDA BHUYAN
54	CMP/1089/2023 1051/2023	MIR ARMAN ALI-MP	B.B SENAPATI
55	CMP/1090/2023 1208/2023	PARAMANANDA SAHU-MP	JAGABANDHU SAHU
56	BLAPL/9738/2023 1209/2023	INDRAMANI SETHA @ INDRAMANI SETHI-MP	SMRUTI RANJAN MOHAPATRA, M/S.ABHAS MOHANTA
57	BLAPL/2344/2023 1210/2023	GAYATRI MALLIK-MP	SANKARACHARYA CHOUDHURY
	BLAPL/8265/2023		

58	1211/2023 BLAPL/9676/2023	B. DURJYODHAN-MP	JUGALA KISHORE PANDA
59	1212/2023 BLAPL/8859/2022	AJIT JENA-MP	SATYA MOHANTY
60	1213/2023 BLAPL/6576/2023	AJAY MOHANTY @ AJAYA KUMAR MOHANTY-MP	
61	1214/2023 BLAPL/6135/2021	BABULA SETHI-MP	
62	1595/2023 MACA/855/2023	HRUDANANDA JENA-MP	KAPILA CHARAN NAYAK
63	1596/2023 MACA/868/2023	BHARAT JENA-MP	KAPILA CHARAN NAYAK
64	1597/2023 MACA/765/2023	HDFC ERGO G.I.CO. LTD.-MP	G.P DUTTA
65	1598/2023 MACA/457/2023	MANAGER, LEGAL CLAIMS, TATA AIG GENERAL INSURANCE COMPANY LTD.-MP	
66	1684/2023 ABLAPL/7879/2023	KRISHNA DAS-MP	MD. GOLAM MADANI
67	1685/2023 ABLAPL/6938/2023	ADITYA NARAYANA JENA @ ADITYA JENA-MP	
68	1686/2023 ABLAPL/7813/2023	CHANDAN KUMAR PRUSTY-MP	
69	1687/2023 ABLAPL/3860/2023	DEEPAK PATRA @ DEEPAK KUMAR PATRA-MP	
70	1688/2023 ABLAPL/3860/2023	DEEPAK PATRA @ DEEPAK KUMAR PATRA-MP	
71	1689/2023 ABLAPL/1658/2018	KISHORE CHANDRA JENA-MP	
72	1690/2023 ABLAPL/7923/2023	NEPAL SAHU-MP	
73	1691/2023 ABLAPL/3572/2023	BIKASH PANGI-MP	
74	1692/2023 ABLAPL/7082/2023	AMIYA KUMAR CHOUDHURY-MP	
75	1693/2023 ABLAPL/7443/2023	KARNADEV SAMADDAR-MP	
76	1694/2023 ABLAPL/8009/2023	NIRANJAN @ KABUNA NATH @ NATHA-MP	BHOJARAJ SETHI
77	1695/2023 ABLAPL/10167/2023	KARTIKA MAHANTA-MP	KHUSBU PANIGRAHI
78	2228/2023 CRLA/1032/2023	DILLIP KUMAR SWAIN-MP	DEBASNAN DAS
79	2229/2023 CRLA/1032/2023	DILLIP KUMAR SWAIN-MP	DEBASNAN DAS
80	2230/2023 CRLA/1033/2023	DHANU @ DHANANJAY ROUL-MP	BISWARANJAN DALAI
81	2231/2023 CRLA/82/2020	BHARAT HESSA @ DUTTU-MP	MR. CHITTARANJAN SAHU
82	2232/2023 CRLA/477/2023	PRADIP KUMAR BARIK-MP	T.K.J.SAMANTA
83	2233/2023 CRLA/20/2016	MANTOSH MALAKAR-MP	MR.HARAPRASAD RATH MR.SUSANTA KUMAR TRIPATHI
84	2234/2023 CRLA/338/2019	LALA KHAN-MP	SUBODH KUMAR MOHANTY
85	2235/2023 CRLA/467/2018	PURNA CHANDRA MALLIK-MP	MANOJ KUMAR PANDA
86	2942/2023 CRLMC/4251/2023	BABULU@PRASHANTA SINGH@SING-MP	APARESH BHOI
87	2943/2023 CRLMC/4256/2023	BIDYULATA PRADHAN @ BISWAL-MP	SASMITA NANDA
88	2944/2023 CRLMC/4257/2023	SRIKANTA SAHOO @ CHAGALA-MP	BISMAYA KUMAR STALIN
89	2945/2023	SRIKANTA SAHOO @ CHAGALA-MP	BISMAYA KUMAR STALIN

90	CRLMC/4257/2023 2946/2023	SAMIR KUMAR NAYAK-MP	
91	CRLMC/2255/2023 2947/2023	SUJIT DASH-MP	SAMIR KUMAR MISHRA
92	CRLMC/978/2023 2948/2023	KADAMBINI MAHAPATRA-MP	ASHOK KUMAR SWAIN
93	CRLMC/4264/2023 6350/2023	STATE OF ODISHA-MP	
94	WA/2335/2023 6351/2023	STATE OF ODISHA-MP	
95	WA/2335/2023 6352/2023	STATE OF ODISHA-MP	
96	WA/2335/2023 6353/2023	STATE OF ODISHA-MP	
97	WA/2336/2023 6354/2023	STATE OF ODISHA-MP	
98	WA/2336/2023 6355/2023	STATE OF ODISHA-MP	
99	WA/2336/2023 6356/2023	STATE OF ODISHA-MP	
100	WA/2337/2023 6357/2023	STATE OF ODISHA-MP	
101	WA/2337/2023 6358/2023	STATE OF ODISHA-MP	
102	WA/2337/2023 6359/2023	STATE OF ODISHA-MP	
103	WA/2339/2023 6360/2023	STATE OF ODISHA-MP	
104	WA/2339/2023 6361/2023	STATE OF ODISHA-MP	
105	WA/2339/2023 6362/2023	STATE OF ODISHA-MP	
106	WA/2338/2023 6363/2023	STATE OF ODISHA-MP	
107	WA/2338/2023 6364/2023	STATE OF ODISHA-MP	
108	WA/2338/2023 6365/2023	STATE OF ODISHA-MP	
109	WA/2341/2023 6366/2023	STATE OF ODISHA-MP	
110	WA/2341/2023 6367/2023	STATE OF ODISHA-MP	
111	WA/2341/2023 6368/2023	STATE OF ODISHA-MP	
112	WA/2340/2023 6369/2023	STATE OF ODISHA-MP	
113	WA/2340/2023 6370/2023	STATE OF ODISHA-MP	
114	WA/2340/2023 6371/2023	STATE OF ODISHA-MP	
115	WA/2342/2023 6372/2023	STATE OF ODISHA-MP	
116	WA/2342/2023 6373/2023	STATE OF ODISHA-MP	
117	WA/2342/2023 6374/2023	STATE OF ODISHA-MP	
118	WA/2343/2023 6375/2023	STATE OF ODISHA-MP	
119	WA/2343/2023 6376/2023	STATE OF ODISHA-MP	
120	WA/2344/2023 6377/2023	STATE OF ODISHA-MP	

121	6378/2023 WA/2345/2023	STATE OF ODISHA-MP	
122	6379/2023 WA/2345/2023	STATE OF ODISHA-MP	
123	6380/2023 WA/2346/2023	STATE OF ODISHA-MP	
124	6381/2023 WA/2346/2023	STATE OF ODISHA-MP	
125	6382/2023 WA/2347/2023	STATE OF ODISHA-MP	
126	6383/2023 WA/2347/2023	STATE OF ODISHA-MP	
127	6384/2023 WA/2348/2023	STATE OF ODISHA-MP	
128	6385/2023 WA/2348/2023	STATE OF ODISHA-MP	
129	6386/2023 WA/2349/2023	STATE OF ODISHA-MP	
130	6387/2023 WA/2349/2023	STATE OF ODISHA-MP	
131	6388/2023 WA/2350/2023	STATE OF ODISHA-MP	
132	6389/2023 WA/2350/2023	STATE OF ODISHA-MP	
133	6390/2023 WA/2319/2023	KEONJHAR DISTRICT TRUCK OWNERS ASSOCIATION-MP	ASHISH KUMAR SAMAL
134	6391/2023 WA/2351/2023	STATE OF ODISHA-MP	
135	6392/2023 WA/2351/2023	STATE OF ODISHA-MP	
136	6393/2023 WA/2351/2023	STATE OF ODISHA-MP	
137	6394/2023 WA/2352/2023	STATE OF ODISHA-MP	
138	6395/2023 WA/2352/2023	STATE OF ODISHA-MP	
139	6396/2023 WA/2352/2023	STATE OF ODISHA-MP	
140	6397/2023 WA/1745/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
141	6398/2023 WA/1745/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
142	6399/2023 WA/1745/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
143	6400/2023 WA/1745/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
144	6401/2023 WA/1745/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
145	6402/2023 WA/2264/2023	PRAMOD CHANDRA BISWAL-MP	ANJAN KUMAR BISWAL
146	6403/2023 WA/2264/2023	PRAMOD CHANDRA BISWAL-MP	ANJAN KUMAR BISWAL
147	6404/2023 WA/1461/2023	CHAIRMAN CUM M.D., NEW INDIA ASSURANCE CO. LTD.	MPDUTTA
148	6405/2023 WA/1461/2023	CHAIRMAN CUM M.D., NEW INDIA ASSURANCE CO. LTD.	MPDUTTA
149	6406/2023 WA/2353/2023	STATE OF ODISHA-MP	
150	6407/2023 WA/2353/2023	STATE OF ODISHA-MP	
151	6408/2023 WA/2353/2023	STATE OF ODISHA-MP	
152	6409/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A

153	WA/916/2023 6410/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
154	WA/916/2023 6411/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
155	WA/916/2023 6412/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
156	WA/916/2023 6413/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
157	WA/916/2023 6414/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
158	WA/2354/2023 6415/2023	ADDL.CHIEF SECY, W.R. DEPTT., ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
159	WA/2354/2023 6416/2023	ADDL.CHIEF SECY, W.R. DEPTT., ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
160	WA/2354/2023 6417/2023	ADDL.CHIEF SECY, W.R. DEPTT., ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
161	WA/2357/2023 6418/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
162	WA/2357/2023 6419/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
163	WA/2357/2023 6420/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
164	WA/1780/2022 6420/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
165	WA/2356/2023 6421/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
166	WA/2356/2023 6422/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
167	WA/2356/2023 6423/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
168	WA/1780/2022 6424/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
169	WA/1780/2022 6425/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
170	WA/2355/2023 6426/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
171	WA/2355/2023 6427/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
172	WA/1780/2022 6428/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
173	WA/1780/2022 6429/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
174	WA/1780/2022 6430/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
175	WA/1780/2022 6431/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
176	WA/1780/2022 6432/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
177	WA/2358/2023 6433/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
178	WA/2358/2023 6434/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
179	WA/1780/2022 6435/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
180	WA/2358/2023 6436/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
181	WA/1780/2022 6437/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
182	WA/2360/2023 6438/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
183	WA/2360/2023 6439/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A

184	6440/2023 WA/2360/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
185	6441/2023 WA/2362/2023	BHAWANIPATNA CENTRAL COOP. BANK LTD., KALAHAN	BIJIPAR SAHOO
186	6442/2023 WA/2362/2023	BHAWANIPATNA CENTRAL COOP. BANK LTD., KALAHAN	BIJIPAR SAHOO
187	6443/2023 WA/2359/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
188	6444/2023 WA/2359/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
189	6445/2023 WA/2359/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
190	6446/2023 WA/2364/2023	BHAWANIPATNA CENTRAL COOP. BANK LTD., KALAHAN	BIJIPAR SAHOO
191	6447/2023 WA/2364/2023	BHAWANIPATNA CENTRAL COOP. BANK LTD., KALAHAN	BIJIPAR SAHOO
192	6448/2023 WA/2363/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
193	6449/2023 WA/2363/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
194	6450/2023 WA/2363/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
195	6451/2023 WA/2361/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
196	6452/2023 WA/2361/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
197	6453/2023 WA/2361/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
198	6454/2023 WA/2366/2023	BHAWANIPATNA CENTRAL COOP. BANK LTD., KALAHAN	BIJIPAR SAHOO
199	6455/2023 WA/2366/2023	BHAWANIPATNA CENTRAL COOP. BANK LTD., KALAHAN	BIJIPAR SAHOO
200	6456/2023 WA/2365/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
201	6457/2023 WA/2365/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
202	6458/2023 WA/2365/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
203	6459/2023 WA/2367/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
204	6460/2023 WA/2367/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
205	6461/2023 WA/2367/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
206	6462/2023 WA/2368/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
207	6463/2023 WA/2368/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
208	6464/2023 WA/2368/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
209	6465/2023 WA/2369/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
210	6466/2023 WA/2369/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
211	6467/2023 WA/2369/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
212	14694/2023 WP(C)/30456/2023	M/S. CHARIDHAM COMPANY, GANJAM-MP	AVIJIT PATNAIK
213	14695/2023 WP(C)/30457/2023	DIBYAHUTI RAY-MP	BIJAYA KUMAR BEHERA 1
214	14696/2023 WP(C)/30462/2023	SANTOSH KUMAR NATH-MP	TRILOCHAN NANDA
215	14697/2023	DECOR REALITY PVT. LTD, BBSR, KHURDA-MP	SIDDHARTH PRASAD MISHRA

216	WP(C)/30464/2023 14698/2023	RAMA CHANDRA DORA-MP	GOPINATH MISHRA
217	WP(C)/30465/2023 14699/2023	PARESH CHANDRA RATHA-MP	BISWARANJAN DALAI
218	WP(C)/30081/2023 14700/2023	GOURANGA BARIK-MP	MALAYA RANJAN BEHERA
219	WP(C)/16026/2019 14701/2023	SANAK KUMAR GANIK-MP	
220	WP(C)/29222/2023 14702/2023	GOPAL CHANDRA MALLA-MP	
221	WP(C)/28743/2023 14703/2023	SASMITA SAMAL-MP	
222	WP(C)/26932/2023 14704/2023	AINTI BEWA-MP	S.K.DEY
223	WP(C)/13867/2006 14705/2023	SK. TALIM ALI-MP	MANOJ KUMAR PATI
224	WP(C)/30482/2023 14706/2023	HARISH CHANDRA PATRA-MP	CHITTARANJAN PATTNAIK
225	WP(C)/30490/2023 14707/2023	SURINDRA KUMAR CHOWDHURY-MP	ABHILASH MISHRA
226	WP(C)/30494/2023 14708/2023	NIRANJAN MEHER-MP	JAGABANDHU SAHU
227	WP(C)/30495/2023 14709/2023	M. JANGYA SEN SUBUDHI-MP	JUGALA KISHORE PANDA
228	WP(C)/30496/2023 14710/2023	ANDAVARAPU KAMARAJU-MP	KRISHNA CHANDRA SAHU
229	WP(C)/23907/2023 14711/2023	ALEKH DAS-MP	PRASANTA KUMAR SATAPATHY
230	WP(C)/30510/2023 14712/2023	CHITTARANJAN PATTNAI-MP	SIBANARAYAN BISWAL
231	WP(C)/19861/2011 14713/2023	CHITTARANJAN PATTNAI-MP	M/S RAMAKANTA MOHANTY
232	WP(C)/19861/2011 14714/2023	CHITTARANJAN PATTNAI-MP	M/S RAMAKANTA MOHANTY
233	WP(C)/19861/2011 14715/2023	MADHUMITA PATNAIK-MP	K.K.SWAIN
234	WP(C)/15160/2020 14716/2023	ANUSAYA PATTNAIK-MP	GAYATRI PATRA
235	WP(C)/30513/2023 14717/2023	ATANU DEWRI-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
236	WP(C)/30516/2023 14719/2023	JANAKI MALIK-MP	PRADEEP KUMAR DAS
237	WP(C)/30519/2023 14721/2023	BARSHARANI TRIPATHY-MP	SUBHRANSU BHUSAN MOHANTY
238	WP(C)/30522/2023 14722/2023	SUNIL KUMAR SASANI-MP	SUBHRANSU BHUSAN MOHANTY
239	WP(C)/30523/2023 14723/2023	DILLIP KUMAR ROUT-MP	SUBHRANSU BHUSAN MOHANTY
240	WP(C)/30524/2023 14724/2023	AKHAYA BADAMALI-MP	SUBHRANSU BHUSAN MOHANTY
241	WP(C)/30526/2023 14725/2023	SESHADEB TRIPATHY-MP	SUBHRANSU BHUSAN MOHANTY
242	WP(C)/30528/2023 14726/2023	SAROJ KUMAR SAHOO-MP	SUBHRANSU BHUSAN MOHANTY
243	WP(C)/30530/2023 14727/2023	MANABHANJAN MISHRA-MP	SUBHRANSU BHUSAN MOHANTY
244	WP(C)/30532/2023 14728/2023	ASHOK KUMAR MISHRA-MP	SUBHRANSU BHUSAN MOHANTY
245	WP(C)/30534/2023 14729/2023	KAMALAKANTA PRADHAN-MP	SUBHRANSU BHUSAN MOHANTY
246	WP(C)/30537/2023 14730/2023	BIJAY KUMAR MOHANTY-MP	UMESH CHANDRA MOHANTY
	WP(C)/30539/2023		

247	14731/2023 WP(C)/10941/2023	SUSHILA MOHAPATRA-MP	SOUMYA DEV RAY
248	14732/2023 WP(C)/30542/2023	CHINMAYA HOTA-MP	AMIT PRASAD BOSE
249	14733/2023 WP(C)/30544/2023	BAMANGHATY HOUSE BUILDING COOPERATIVE SOCIETY, BALUDA, ANANTMOHANTY-MP	
250	14734/2023 WP(C)/30545/2023	SANJIV KUMAR MEHER-MP	SATYA PRAKASH NATH
251	14735/2023 WP(C)/30546/2023	BAMANGHATY HOUSE BUILDING CO OPERATIVE SOCIETY, BALUDA, ANANTMOHANTY-MP	
252	14736/2023 WP(C)/30547/2023	BAMANGHATY HOUSE BUILDING CO OPERATIVE SOCIETY, BALUDA, ANANTMOHANTY-MP	
253	14737/2023 WP(C)/30548/2023	BAMANGHATY HOUSE BUILDING CO OPERATIVE SOCIETY, BALUDA, ANANTMOHANTY-MP	
254	14738/2023 WP(C)/30549/2023	BAMANGHATY HOUSE BUILDING CO OPERATIVE SOCIETY, BALUDA, ANANTMOHANTY-MP	
255	14739/2023 WP(C)/30551/2023	BAMANGHATY HOUSE BUILDING CO OPERATIVE SOCIETY, BALUDA, ANANTMOHANTY-MP	
256	14740/2023 WP(C)/30552/2023	ROURKELA TECHNICAL EDUCATION SOCIETY, ROURKELA, ABHINAVAN MOHANTY	
257	14741/2023 WP(C)/29388/2023	SAROJ KUMAR DASH-MP	
258	14742/2023 WP(C)/30553/2023	BAMANGHATY HOUSE BUILDING CO OPERATIVE SOCIETY, BALUDA, ANANTMOHANTY-MP	
259	14743/2023 WP(C)/30556/2023	BAMANGHATY HOUSE BUILDING CO OPERATIVE SOCIETY, BALUDA, ANANTMOHANTY-MP	
260	14744/2023 WP(C)/19784/2023	SUSHAMA KUJUR-MP	
261	14745/2023 WP(C)/30557/2023	LAXMAN CHANDRA KISAN-MP	SASWATI MOHAPATRA
262	14746/2023 WP(C)/30558/2023	BAMANGHATY HOUSE BUILDING CO OPERATIVE SOCIETY, BALUDA, ANANTMOHANTY-MP	
263	14747/2023 WP(C)/30559/2023	RAMAKANTA PRADHAN-MP	PABITRA KUMAR BEHERA
264	14748/2023 WP(C)/30564/2023	M/S HINDUSTAN SPICES, BBSR-MP	KANANBALA ROY CHOUDHURY
265	14749/2023 WP(C)/30565/2023	GOPABANDHU DEVELOPMENT SOCIETY, BBSR-MP	KRUSHNA CHANDRA DASH
266	14750/2023 WP(C)/23134/2023	SANJAYA KUMAR SAHU-MP	DEEPAK KUMAR MOHAPATRA
267	14751/2023 WP(C)/23136/2023	SURYAKANTA MAJHI-MP	DEEPAK KUMAR MOHAPATRA
268	14752/2023 WP(C)/23063/2023	JAYA KUMAR PRUSTY-MP	DEEPAK KUMAR MOHAPATRA
269	14753/2023 WP(C)/23033/2023	SUSIL KUMAR BARAL-MP	DEEPAK KUMAR MOHAPATRA
270	14754/2023 WP(C)/28893/2023	BIJAYA KUMAR PARIDA-MP	NARENDRA KUMAR DAS
271	14755/2023 WP(C)/19887/2022	NIRANJAN SUTAR-MP	BIJNYAN KUMAR MOHAPATRA
272	14756/2023 WP(C)/30574/2023	PRAHALLAD TANDI-MP	BAIDHAR SAHOO
273	14757/2023 WP(C)/30575/2023	TANKADHAR BEHERA-MP	NITYANANDA MOHAPATRA
274	14758/2023 WP(C)/30577/2023	GANESH CHANDRA JENA-MP	CHANDRAKANTA NAYAK
275	14759/2023 WP(C)/30578/2023	M/S ARCHIFABS DEVELOPER PVT. LTD., BBSR-MP	ABHISHEK DASH
276	14761/2023 WP(C)/30581/2023	SURYAKANTA JENA-MP	BIJAYA KUMAR RAGADA
277	14762/2023 WP(C)/30580/2023	JAGJIT KOUR-MP	RAJJEET ROY
278	14763/2023	KRUSHNA CHANDRA BEHERA-MP	SRINIBASH SATAPATHY

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WP(C)/30585/2023
14764/2023
WP(C)/30586/2023

DHOBİ BEWA-MP

TAPAN KUMAR KAMILA